

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION NO. 3325  
TO BE ANSWERED ON THE 1<sup>st</sup> January, 2019

**IDPL Chennai**

3325. SHRIMATI VANAROJA R.:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the steps taken by the Government to revive Indian Drugs and Pharmaceuticals Limited (IDPL) in Chennai, Tamil Nadu;
- (b) the total extent of lands in IDPL Chennai and their current utilization;
- (c) whether there is any plan to sell the unutilized land of IDPL in Chennai; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;  
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS  
(SHRI MANSUKH L. MANDAVIYA)**

- (a) The Union Cabinet in its meeting held on 28.12.2016, has decided for the closure of Indian Drugs and Pharmaceuticals Ltd. (IDPL) after meeting their liabilities from the sale of their surplus land and the Department may also explore the possibility of hiving off the subsidiary companies of IDPL for private participation, wherever found viable. The follow-up action of Cabinet decision is being taken.
- (b) to (d): IDPL (Tamil Nadu), Chennai is the subsidiary of the IDPL. The land of IDPL(TN), Chennai being Patta land and not freehold, there is no plan to sell the land. Total area of IDPL (TN) land is 123 acres, out of which 52 acres is being used for factory / office and 71 acres is being used for township.

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